

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 21th day of September, 2021

Civil Misc. Contempt Petition No.330/00220/2018
in
Original Application No. 330/00325/2011

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Suryabhan Prasad S/o Late Heera Nand, Ex-G.D.S. M.D./M.C., R/o Village and Post Rajaura Khurd Via Paniyara, District - Maharajganj.

...Petitioner

By Advocate : Shri R.K. Mall

V E R S U S

1. Shri Sanjay Singh, Post Master General, Gorakhpur Region, Gorakhpur.
2. Shri S.N. Dubey Senior Superintendent of Post Office (S.S.P.O.s) Gorakhpur, Division, Gorakhpur.

...Respondents

By Advocate : Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

Heard Shri R.K. Mall, learned counsel for the petitioner and Shri R.K. Srivastava, learned counsel for the respondents.

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2. At the outset, learned counsel for the petitioner informs that the order in respect of which this contempt petition has been filed, has been stayed by the Hon'ble High Court.

3. In view of the statement made by learned counsel for the petitioner, nothing survives in the present contempt petition at this stage and it is disposed of accordingly. Learned counsel for the applicant is at liberty to revive the contempt proceedings in case fresh cause of action arose.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

RKM/